



Gujarat Pollution Control Board

PCB Id: 19607

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details Landfill Site Rajkot Muni. Corp. (Old Name Hanjer Bio-Tech Energies Pvt.Ltd.) **Outward No: 45994-22/01/2025**

Email : hbplrajkot@yahoo.com

PLOT NO: S.N.222/P,
AT.VIL: NAKRAVADI, NAKARAWADI,
RAJKOT - 360004

Telephone : 9766343651

DIST : Rajkot, TAL : Rajkot , SIDC : Not In Gide

Inspection Id : 833973 (After Notice of DIR)

Ro Name : Rajkot

2 Type / Scale / Sector / Status : RED / MEDIUM / Common treatment and disposal facilities(CETP, TSDF, Ewaste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary landfill site) / In Operation

3 Inspection Dt & Time : 13/01/2025 15:00 / Air , Water , Hazd **Person Contacted :** Vijaykumar Gagubhai Dabhi (SI RMC)

4 Env Audit Detail : Sch : 1 , Atmiya Institute of Technology & Science, , Year : 2017 , On Dt :

Commissioned Dt :

Production Start Dt : 16/11/2006

Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 20.000 Dom : 5.000 **Borewells: 0**

6 Waste Water generation / Discharge (klpd) : Ind : 0.000 Dom : 4.000 **Tubewells: 0**

7 Consumer No.(Electric Meter): Source of Water Supply: BOREWELL

8 Disposal Mode of Industrial / Domestic : Not Specified / Not Specified

9 Discharge Pt / Final Receiving Body (Ultimate): -- / 0

10 Status of water consent Under the Water Act,1974: 8342-06/08/2011 Last Inward:

11 Effluent Treatment plant (ETP) : Units, if provided and status :

No Data

12 Whether Industry is a member of CETP ? No

13 Boilers=0 , DG Sets=2 , Flue Gas =5, Process =0 , ETP Cap = 0 , Capacity of All =

APCM Details : Not provided

Fuel Used : Diesel

Stack Attached to : D.G. Sets, Hot Air Generator

14 TSDF Name : Not Regd with any TSDF

15 Lab Charges Pending : Rs. 502480.00 **Water Cess Charges Pending : Rs. 14007.00**

16 Last Env. Form V : --- **Water Cess Return : 2017-2018** **HW Monthly Return : Defaulter**

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
02/09/2024	NOT	06/11/2024	33A,,	816863	NOT	NOT	826220
12/12/2023	NOT	02/05/2024	31A,,	763721	NOT	ROU	810252
12/12/2023	NOT	02/05/2024	31A,,	763721	NOT	ROU	810250



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One Time Updatons

0	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	- Electric Company Name (Power Supply)	pgvcl	
p	- On East Direction of the location of the Company	-	
p	- On North Direction of the location of the Company	-	
p	- On South Direction of the location of the Company	-	
p	- On West Direction of the location of the Company	-	
o	- Production since (Date) or Proposed	16/11/2006	
g	- Nos of Stacks (Flue Gas & Process)	0, 0	
k	- Recycler Registration Valid ??	N.A	
j	- Name & Address of MAIN Re-Cycler	-	
h	- Regd with T.S.D.F	----Not Regd with any TSDF	
i	- Recyclable Hazd Waste Disposal to	O/s State	
f	- Display Board Provided at the Entrance ?	No.	
l	- CETP Name	----NOT a CETP Member	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	

General Observation

a	- R.O File No	RJT-MSW-1 (2304)	
a	- Is the Industry in Operation ??	Yes	
b	- Industry Operating without CCA	Yes	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	Yes	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	N.A	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

Air Related

a	- Fuel Type confirmitive with CCA ?	No.	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	No.	
d	- ALL APCMs are in operation	No.	
e	- SMF availability	Not Reqd	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	0, 0	

GEM

18	- Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	No.	
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Haz Waste Related

a	- Haz waste Catg confirmitive with CCA	Yes	
b	- H.W generation exceeding CCA limits	No.	
c	- Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	- Reusing or Recycling of Haz Waste by Industry ?	No	



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e	-	LogBook / XGN Manifests / Disposal Records TALLYING ??	Not At All	
f	-	Stock of Haz-Waste @ premises/Whether EXCESS ?	-	
g	-	Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	No.	
h	-	Installed capacity of the plant based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	-	
i	-	Technical capability and equipment complying with the SOP/Guideline?	No.	
j	-	Is unit complying the conditions gives in SOP/Guidelines?	No.	
k	-	Facility is adequate for the applied process	No.	
l	-	Passbook is maintained?	No.	
m	-	Details of PLL, if applicable	-	
n	-	Details of safety specs provided by the facility	-	
o	-	Separate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	-	Quantity of Hazardous waste procured as per CCA?	No.	

Water Parameter

b	-	Source of Water Supply	BOREWELL	
c	-	W.W.G is EXCEEDING the CCA Limits	Yes	
d	-	W.W Disposal as per the Consent Conditions ?	No.	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	0	

Remarks :

UNIT HAS APPLIED FOR N.O.C. FOR INCREASE IN CAPACITY ON DATED 02/11/2007

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (19607)



Inspection Crux:

Water Observation:

Air Observation:

Hazard Observation:

General Observation:

The inspection is carried out with reference to a whatsapp complaint from Shri Shailendrasinh Jadeja regarding nuisance from the burning of municipal solid waste at the nakrawadi dumping site. The detailed complaint investigation report is attached herewith. [624]-18/01/2025

~ RO Comments/Reply :Looking to the compliance verification report of NOD dtd-6/11/2024 by inspecting team again NOD may be issued -22/01/2025

I recommend : e. Recommend Notice of Dirn

Point to point reason of recommendation for this action

(1) Complaint received against the unit (2) Looking to the compliance verification report of NOD dtd-6/11/2024 , unit not complied with the point no- 1,3,6, 8 and 10, also partially not complied point no-4

W.C Notings: -----[624-AEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

Hon NGT નાં O.A. No. 903/2022 નાં ડાયરેક્શનનાં તમામ મુદ્દાઓનું કમ્પ્લાયન્સ સ્ટેટસ અત્રેની કચેરીએ જમા કરવું.

મુલાકાત દરમ્યાન ઘન કચરાના ઢગલાઓ સળગતા જોવા મળેલ છે જે બંધ કરવું તેમજ તેના માટે Fire hydrant system ની વ્યવસ્થા કરવી.

મુલાકાત દરમ્યાન લીચેટ કલેક્શન ટેન્કની બાજુમાં બાઉન્ડ્રી ની બહાર લીચેટ ના પેન્ડિંગ (Stagant) જોવા મળેલ છે. તેમજ Call no.2 ની બાજુમાં પણ નિચાણવાળી જમીન પર બાઉન્ડ્રી ની અંદર અને બહાર લીચેટ એકઠું થયેલ જોવા મળેલ છે. જેને ટ્રીટમેન્ટ આપી યોગ્ય નિકાલ કરવો.

તા 06.11.24 ના રોજ આપેલ NOD ની પુર્તતા કરી તેનો કંપલાઇન્સ રજૂ કરવો.

મુલાકાત દરમ્યાન લેન્ડફિલ સેલ નં. ૨ પાણી ભરેલ જોવા મળેલ છે. જેને ટ્રીટમેન્ટ આપી યોગ્ય નિકાલ કરવો તેમજ સેલ નં 2 ની લાઇનર તૂટેલ જોવા મળેલ છે જે રીપેર કરવી.

તા 13.01.24 ની સ્થિતિએ લીગસી વેસ્ટના જથથાનો રેકોર્ડ રજૂ કરવો તેમજ આપના દ્વારા તા 22.10.24 ના રોજ રજૂ કરેલ ટાઇમ બાઉન્ડ એક્શન પ્લાન મુજબ કેટલો લીનસી વેસ્ટ પ્રોસેસ થયેલ છે તેની માહિતી રજૂ કરવી.

Compliance Observed in this Inspections.



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Instructions in Previous Visits and Reply	Insp Det	Instruction Status
(૨) મુલાકાત સમયે Landfill site માંથી લીચેટ ઓવરFlow થઈને લીચેટ વેસ્ટ વોટર premices ની બહાર Natural drain માં જતુ જોવા મળેલ જે આગળ જતા ત્રણતાલી નદીના ભળતું જોવા મળેલ જે આગળ જતા ફૂલકુંડેમમાં ભળે છે. જે તાત્કાલીક બંધ કરવું. અને લીચેટ કલેક્શન સ્ટોરેજ અને ટ્રીટમેન્ટ માટેનો time bond action plan અત્રેની કચેરીમાં જમા કરાવવો.	816863(02/09/24)	Partial Compliance
(૩) Honorable NGT O.A No 903/2022 ના direction ના તમામ મુદાઓનું present status અને compliance અત્રેની કચેરીમાં જમા કરાવવું.	816863(02/09/24)	Pending !! Reminded AGAIN
૧૭/૦૪/૨૦૨૪ તથા ૦૨/૦૫/૨૦૨૪ (water act) ની આપેલ NOD ના તમામ મુદાઓનું Compliance થયેલ જણાતું નથી જેનું Compliance કરી આધારભૂત પ્રમાણો સાથે વિગત રજુ કરવી.	816863(02/09/24)	Pending !! Reminded AGAIN
(૪) છેલ્લા ત્રણ માસના MSW collection, processing, RDF & compost નાં Processing disposal ની પ્રતિ દિન wise માહિતી અત્રેની કચેરીમાં જમા કરાવવી.	816863(02/09/24)	Pending !! Reminded AGAIN
(૫) તા. ૩૧/૦૮/૨૦૨૪ ની સ્થિતિએ લીગેસીવેસ્ટના જથ્થાનો રેકર્ડ જમા કરાવવો અને લીગેસીવેસ્ટ remediation અંગનો time બાઉન્ડ એક્શન પ્લાન રજુ કરવો.	816863(02/09/24)	Pending !! Reminded AGAIN



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Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (19607)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-25	7-8 on ph strip / 30	1630-1635	REP	water sample collected from open well of jentibhai premjibhai rodiya's farm ~	Colourless
2	W-25	7-8 on ph strip / 30	1540-1545	REP	leachate wastewater ponding within premises near cell no. 2 of landfill site ~	light turbid
3	W-25	9-10 on ph strip / 30	1530-1535	REP	sample collected from wastewater ponding in cell no. 2 of landfill site ~	Turbid
4	W-25	8-9 on ph strip / 30	1520-1525	REP	leachate wastewater ponding outside the boundary of this site ~	Turbid (blackish)
5	W-25	8-9 on ph strip / 30	1510-1515	REP	leachate wastewater ponding within premises near leachate collection tank ~	Turbid (blackish)

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	4	100 KVA	NO	NOT	Diesel	10.0Lts./Hr	
2	Hot Air Generator	0	HAG dismantled	N.A	N.A	Not Used/N.A	0.1 TON	
3	Hot Air Generator	0	HAG dismantled	N.A	N.A	Not Used/N.A	0.1 TON	
4	Hot Air Generator	0	HAG dismantled	N.A	N.A	Not Used/N.A	.01 TON	
5	D.G. Sets	4	200 KVA	NO	NOT	Diesel	20.0Lts.Hr	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Used or Spent Oil	I -5.1	0.100-M.T	COL,REU,STO

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	fuel pillets	1800.000	1800.000 - M.T	0.000	not submitted
2	organic fertilizer manure	2400.000	2400.000 - M.T	0.000	not submitted

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	municipal solid waste generating from rajkot city	90000.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 25.000	WWG : 4.000	Water Source	Remark
1	Domestic Purpose	5.000	4.000	Borewell, Tankers	
2	Mnfg Process	20.000	0.000	Borewell, Tankers	

H Solid Waste

Inspection Team : Ms. Mansi R Thanki, DEE - Jadav M.B, AEE

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By (Ms. Mansi R Thanki, DEE)

Complaint Investigation Report

The inspection is carried out with reference to a whatsapp complaint from Shri Shailendrasinh Jadeja regarding nuisance from the burning of municipal solid waste at the nakrawadi dumping site. First we contacted telephonically to complainer Shri Shailendrasinh Jadeja. He informs that his representative will remain present. Then his representative Shri Lakhdirbhai Laxmanbhai Bharvad met and informs regarding nuisance from the burning of municipal solid waste at nakravadi landfill site cause smoke emission and also informs regarding contamination in ground water due to leachate w/w disposal from the landfill site managed by RMC.

Further inspection of Nakravadi landfill site is carried out. During visit, burning of municipal solid waste is going on and smoke is observed emitted towards north-east direction. The visibility and ambient air quality at MSW processing area found poor due to burning of MSW. No any fire hydrant system or fire fighter tank is observed at this site to stop the burning of MSW. The landfill site is receiving approximately 700 MT of municipal solid waste (MSW). During visit, total five nos. of trammel machines observed at this site; out of which 3 nos. of trammel machines are observed in operation and processing of legacy waste was going on. During visit, no any records of remaining legacy waste stock are found at the site.

During visit, it is observed that Cell-1 is closed, while Cell-2 is in operation. Ponding of wastewater is observed in Cell-2, and the liners in this cell-2 are found to be in a broken condition. A large ponding of wastewater is observed within the landfill site, a sample of this wastewater is collected from the ponding area (pH-9 on pH strip, colour-Turbid). During visit, leachate w/w ponding is also observed at lowland area near cell no. 2 inside and outside the boundary wall; but the flow of w/w is not observed during visit. One w/w sample is collected from that ponding for analysis (pH-7-8 on pH strip, colour-light turbid).

During visit, the leachate collection tank observed overflow but discharge of w/w outside the boundary wall is not observed as the unit has provided kutch wall (a raw embankment) using sand, clay and kapchi to stop the discharge of leachate w/w. one w/w sample is collected from the leachate collection tank within premises (pH-8-9 on pH strip, colour-turbid blackish). During visit, w/w ponding (stagnant) is also observed outside the boundary wall but flow of the w/w is not observed. One w/w sample is collected from the ponding outside the boundary wall of this landfill site (pH-8-9 on pH strip, colour- turbid blackish). During visit, live discharge of leachate w/w is not observed from this site. But as this site is not having leachate treatment facility at this site so the leachate w/w may discharge outside the premises during rainy season. As per the register maintained at this site; @ 32 KL leachate w/w is collected from the leachate collection tank daily by the tanker and disposed at Gavridad STP for further treatment.

During visit, one water sample is collected from the open well of Shri Jentibhai Premjibhai Rodiya's farm at S. No. 170, village-Pipaliya as per informed by the complainer Shri Lakhdirbhai Laxmanbhai Bharvad.

Necessary instructions issued during visit as per below

૧. મુલાકાત દરમ્યાન ઘન કચરાના ઢગલાઓ સળગતા જોવા મળેલ છે જે બંધ કરવું તેમજ તેના માટે Fire hydrant system ની વ્યવસ્થા કરવી.
૨. Hon NGT નાં O.A. No. 903/2022 નાં ડાયરેક્શનનાં તમામ મુદ્દાઓનું કમ્પ્લાયન્સ સ્ટેટસ અત્રેની કચેરીએ જમા કરવું.
૩. મુલાકાત દરમ્યાન વેન્ડફિલ સેલ નં. ૨ પાણી ભરેલ જોવા મળેલ છે. જેને ટ્રીટમેન્ટ આપી યોગ્ય નિકાલ કરવો તેમજ સેલ નં ૨ ની લાઇનર તૂટેલ જોવા મળેલ છે જે રીપેર કરવી.
૪. મુલાકાત દરમ્યાન લીચેટ કલેક્શન ટેન્કની બાજુમાં બાઉન્ડ્રી ની બહાર લીચેટ ના પેન્ડિંગ (Stagrant) જોવા મળેલ છે. તેમજ Call no.2 ની બાજુમાં પણ નિયાણાવાળી જમીન પર બાઉન્ડ્રી ની અંદર અને બહાર લીચેટ એકઠું થયેલ જોવા મળેલ છે. જેને ટ્રીટમેન્ટ આપી યોગ્ય નિકાલ કરવો.

- પ. તા 13.01.24 ની સ્થિતિએ લીગસી વેસ્ટના જથથાનો રેકોર્ડ રજૂ કરવો તેમજ આપના દ્વારા તા 22.10.24 ના રોજ રજૂ કરેલ ટાઈમ બાઉન્ડ એક્શન પ્લાન મુજબ કેટલો લીનસી વેસ્ટ પ્રોસેસ થયેલ છે તેની માહિતી રજૂ કરવી.
- દ. તા 06.11.24 ના રોજ આપેલ NOD ની પુર્તતા કરી તેનો કંપલાઇન્સ રજૂ કરવો.

The photographs collected during visit are attached herewith.



During visit, burning of municipal solid waste is going on



Ponding of wastewater is observed in Cell-2, and the liners in this cell are found to be in a broken condition



Leachate ponding within premises and outside the premises

The point wise compliance of NOD dated 06/11/2024

Sr. No.	Reason For NOD under water Act.	Compliance Observed
1	Leachate wastewater is discharged through the walls of the land fill site having foul odor and dark grayish turbid color in to natural drain which is ultimately flows in to the Tranti River near Nakravadi village meets to upstream of the Falku dam.	Complied During visit, live discharge of leachate w/w is not observed from this site.
2	Some part of the wall of land fill site is observed broken, from where leachate waste water is also observed being discharge from the site to natural drain.	Complied They have provided kutch wall (a raw embankment) using sand, clay and kapchi to stop the discharge of leachate w/w outside the premises.
3	Ponding of waste water also observed in cell – 2 and the liners of the are found in broken condition.	Not Complied Ponding of wastewater is observed in Cell-2, and the liners in this cell-2 are found to be in a broken condition.
4	A large ponding of leachate waste water is observed within land fill site with noticeable foul odor having dark greyish color, the leachate waste water is seen flowing through the walls of land fill site into a natural drain the premises.	Partial Complied During visit, leachate w/w ponding is also observed at lowland area near cell no. 2 inside and outside the boundary wall; but the flow of w/w is not observed during visit.
5	Analysis report of samples were collected from (1) leachate ponding within premises :- TDS 11940 mg/l, Chloride 2774 mg/l, Dissolved Oxygen :- BDL, COD :- 5709 mg/l O&G :- 47.6 mg/l, BOD :- 1875 mg/l, Color :- 200, Phenolic Compounds :- 1.95 (2) from the open well of raghubhaivaghjibhaizinzuvadiah Dissolved Oxygen :- 5.1, (3) from the natural drain :- TDS:- 5580 mg/l, Chloride :- 1674 mg/l, Dissolved Oxygen :- BDL, COD :- 1504 mg/l, BOD :- 475 mg/l, color :- 150. (4) Leachate waste water sample collected from live discharge of landfill site :- TDS :- 12284 mg/l, Phenolic Compounds :- 1.95, (5) leachate wastewater sample collected from live discharge of landfill site lat – 22.37247, long - 70.8588:- TDS – 6492 mg/l, SS- 136 mg/l, Chloride –	Not Complied During visit, w/w samples are collected for analysis.

	1650 mg/l, COD – 2106 mg/l, O&G – 14.8 mg/l, BOD – 688 mg/l, Color -150. (6) From the natural drain of village nakrawadi at, long 22.370196, 70.855806:- TDS – 6720 mg/l, Chloride – 1924 mg/l COD – 2071 mg/l, BOD – 650 mg/l are found aare higher than norms.	
6	Landfill site has not complied with previous issued NOD Under The Water Act – 1974, The Air – 1981 & The EAct – 1986.	Not Complied
7	Concerned authority is also informed by RO to take immediate action to stop & prevent discharge of leachate outside the land fill site vide letter dated – 03/09/2024.	-
8	Board has received frequently complaint against Landfill Site.	Not Complied The complaint is received against this landfill site.
9	To Immediately stop and prevent overflowing from leachate pond of the MSW dump site.	Complied They have provided kutcha wall (a raw embankment) using sand, clay and kapchi to stop the discharge of leachate w/w outside the premises.
10	To provide environmentally sound treatment facility for leachate management and submit time bound action plan.	Not Complied This site is not having any leachate treatment facility.

sd



Date: 13/01/2025

M.B.Jadav (AEE)

M.R.Thanki (DEE)

Complaint received through whatsapp message

નામદાર નેશનલ ગ્રીન ટ્રીબ્યુનલના ચુકાદાના ખુલ્લા ઉલ્લંઘન બાબત
શૈલેન્દ્રસિંહ રણજીતસિંહ જાડેજા
217- લેન્ડમાર્ક બિલ્ડિંગ,
એસ્ટ્રોન ચોક, રાજકોટ-360001
મો:૯૮૨૫૧૯૭૯૭૩

tl:12/01/2025

પ્રતિશ્રી,
ચેરમેનશ્રી,
ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,
“પર્યાવરણ ભવન” સેક્ટર ૧૦ –એ
ગાંધીનગર

વિષય: ગામ: નાકરાવાડી તાલુકા અને જીલ્લો: રાજકોટ ખાતે ખુલ્લામાં પડેલ કચરામાં આગ લગાડવાની ગેરકાયદેશર પ્રવૃત્તિઓ બંધ કરવા – ગ્રામજનોને નુકશાન પહોંચાડવાના ઇરાદાથી કરવામાં આવતા ગેરકાયદેશર કૃત્ય અટકાવવા – રાજકોટ મહાનગરપાલિકા દ્વારા ગ્રામજનોની જીંદગીના સંભવિત જોખમ સામે રક્ષણ આપવા- ગ્રામજનોના સ્વાસ્થ્યને નુકશાન કરતી પ્રવૃત્તિઓ અટકાવવા બાબત

- સંદર્ભ: ૧.GPCB વડી કચેરીના પત્ર ક્રમાંક:GPCB/MSW-66(6)/413630 તા:૦૩/૦૫/૨૦૧૭
૨. GPCB વડી કચેરીના પત્ર ક્રમાંક:GPCB/MSW-66(6)/415089 તા:૨૭/૦૬/૨૦૧૭
૩. GPCB વડી કચેરીના પત્ર ક્રમાંક:GPCB/MSW-66(6)/418712 તા:૨૭/૦૭/૨૦૧૭
૪. GPCB ચેરમેનશ્રીના DO Letter No:MSW-94(5)/415241 તા:૧૭/૦૬/૨૦૧૭
૫. GPCB એ રાજકોટ મહાનગરપાલિકાને પાઠવેલ નોટીસ તા: ૦૩/૦૨/૨૦૨૦
૬. GPCB એ રાજકોટ મહાનગરપાલિકાને પાઠવેલ નોટીસ તા: ૦૩/૧૧/૨૦૨૦

7.

શ્રીમાન,
ઉપરોક્ત વિષય સંબંધે સવિનય જણાવવાનું કે, રાજકોટ મહાનગરપાલિકાની નાકરાવાડી ઘનકચરા અવ્યવસ્થાપન થી ફેલાતા પ્રદુષણથી આપ સુવિદિત છો. ડીસેમ્બર-૨૦૧૩ એટલેકે છેલ્લા અગ્યાર વર્ષથી ઘનકચરાના નિકાલની કામગીરી સંપૂર્ણ બંધ છે છેલ્લા અગ્યાર વર્ષમાં અંદાજે 22 લાખ ટન કચરાને ખુલ્લામાં ખાલી કરવામાં આવેલ છે અને જુનો અંદાજે ૬ લાખ ટન લીગસી વેસ્ટની કામગીરી માત્ર કાગળ પર કરવામાં આવી રહી છે હાલ કચરો ખુલ્લામાં યથાવત સ્થિતિમાં છે જેને લઈ અનેક પર્યાવરણીય અને આરોગ્ય લક્ષી ગંભીર સમસ્યાઓ ઉદભવેલ છે જેનો આપને ખ્યાલ છે સંદર્ભિત પત્ર ક્રમાંક-૧ થી ૩ આસપાસના તમામ વિસ્તારના પાણી બગડેલ છે તેના સત્તાવાર રીપોર્ટ આપની કચેરીમાં ઉપલબ્ધ છે.

સંદર્ભિત પત્ર ક્રમાંક-૪ થી ચેરમેનશ્રી, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ દ્વારા DO Letter મારફત રાજકોટ મહાનગરપાલિકાના કમિશ્નરશ્રીને જરૂરી સુચનાઓ આપવામાં આવેલ હતી પરંતુ આવી કોઈ સુચનાનું પાલન નાકરાવાડી ઘનકચરા સાઈટ ખાતે કરવામાં આવતું નથી અને મારી ભુતકાળની તમામ ફરીયાદોને સમર્થન આપી નોટીસ મારફત આપવામાં આવેલ છે. હાલ સ્થળ પર કચરાને સમાવવાની ક્ષમતા ન હોય કચરાને બેસુમાર રીતે સળગાવવાની પ્રક્રિયા હાલમાં પણ નિરંતર ચાલુ છે જેની પણ ભુતકાળમાં અનેક ફરીયાદો કરવામાં આવેલ છે. કચરાને સળગાવવાની ગેરકાયદેશર પ્રવૃત્તિઓને લઈ બેશુમાર પ્રમાણમાં વાયુ પ્રદુષણ ફેલાઈ રહ્યો છે જેને લઈને હવામાં Methane, Ammonia, Hydrogen Sulphide વગેરે જેવા ગેસો હવાની અંદર ભળે છે અને હવાને બેફામ પ્રદુષિત કરી રહ્યા છે અને ગ્રામજનોના સ્વાસ્થ્યને હાની પહોંચાડી રહ્યા છે. ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ દ્વારા નજર સમક્ષ દેખાતા પ્રદુષણને નિયંત્રણ કરવાને બદલે પ્રદુષણ ફેલાવવાનો પીળો પરવાનો રાજકોટ મહાનગરપાલિકાને આપ્યો હોય તેમ કોઈ જ કાર્યવાહી રાજકોટ મહાનગરપાલિકા વિરુદ્ધ કરવામાં આવતી નથી. સદરહુ બાબત નામદાર નેશનલ ગ્રીન ટ્રીબ્યુનલમાં પણ આપના દ્વારા રજૂ કરવામાં આવનાર સોંગદનામા માં લેવામાં આવે, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ દ્વારા નિયમોનુસાર થતી કાર્યવાહી રાજકોટ મહાનગરપાલિકા વિરુદ્ધ સમયસર કરવામાં આવતી ન હોય આસપાસના વિસ્તારમાં પર્યાવરણીય અને આરોગ્યલક્ષી અનેક વિધ સમસ્યાઓ અતી વિકટ બનેલ છે.વધુમાં આપને જણાવવાનુંકે નામદાર National Green Tribunal O.A. 131/2013 direction મુજબ

